

C.A.No. 7363 OF 2000
ITEM No.2

Court No. 2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.8 in Civil Appeal No.7363/2000

STATE OF RAJASTHAN & ORS

Appellant (s)

VERSUS

SHIV DAYAL & ANR

Respondent (s)

(for direction, under Order XLVII Rules 1, 2 and 6 of Supreme Court Rules, 1966)

With

I.A.9 in C.A.No.7364/2000 and I.A. 9 in C.A.No.7365/2000
(for directions)

Date : 29/04/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)Mr. Aruneshwar Gupta,Adv.
Mr. Naveen Kumar Singh, Adv.
Ms. Shivangi, Adv.

For Respondent (s)Mr. K.N. Balgopal, Adv.
Mr. Devendra Singh,Adv.
Ms. Sandhya Goswami,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matters on 12th May, 2005. Counter-
affidavit, if any, may be filed in the meanwhile.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER